

Statement-III

Year-wise, project-wise Central Assistance released to Madhya Pradesh during last three years under CAD and WM Programme

Sl. No.	Name of Project	Year of Inclusion	Central Assistance released in 2010-11 (Rs. in lakh)	Central Assistance released in 2011-12 (Rs. in lakh)	Central Assistance released in 2012-13 (Rs. in lakh)
1.	Kolar	1985-86		117.710	613.35
2.	Rani Avanti Bai (Bargi)	1990-91		163.580	233.45
3.	Upper Wainganga	1985-86		817.760	666.9
4.	Bagh	1985-86		106.100	0
5.	Harsi	1985-86		303.460	860.21
6.	Kunwar Chain Sagar (dudhi) Project	2003-04		65.830	0
7.	Rajghat Canal Project	2010-11	1000.000	2596.000	0
8.	Bariyarpur Left Bank Canal	2011-12		1339.670	183.8
9.	Bansagar Project	2011-12			
TOTAL			1000.000	5510.110	2557.710

Availability of BPL cards to poor

*551. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is aware of the fact that many poor people in the country have no BPL card;

(b) whether many well-to-do families have acquired BPL cards and day-by-day the number of BPL families in all the States is increasing; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (c) Central Government allocates foodgrains (wheat, rice and coarse grains) under the Targeted Public Distribution System (TPDS) to States and UTs for distribution to 6.52 crore accepted number of BPL families, which includes about 2.43 crore AAY families. However, State/UT Governments have reported issued higher number of ration cards. The evaluation, studies of TPDS has shown that there are instances of improper targeting of the poor households and there are inclusion as well as exclusion errors. The number of BPL ration cards, including AAY ration cards, issued by them in the last three years is given as below :

(figures in crore)

Year	Number of BPL/AAY ration cards issued by States/UTs
2010-11 (as up to 31.03.2011)	10.75
2011-12 (as up to 31.03.2012)	10.76
2012-13 (as up to 31.03.2013)	11.12

In terms of the Public Distribution System (Control) Order, 2001, State/UT Governments are to review the lists of BPL and AAY families every year for the purpose of deletion of ineligible families and inclusion of eligible families. The exercise of deletion of bogus/ineligible cards and inclusion of eligible families is a continuous process and State Governments are to periodically carry out the same. During the last three years *i.e.* 2010, 2011 and 2012, States/UTs have reported deletion of 4.66 lakh, 2.85 lakh and 9.14 lakh bogus/ineligible ration cards respectively.

Lack of quality research work

*552. SHRI A. ELAVARASAN: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether despite having better scientific research institutions, R and D and innovation capabilities in India are lower than other BRICS countries;